

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 10.06.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1405/2023 in Company Petition IB/316/2022
NAME OF THE COMPANY	Link Well Telesystems Pvt Ltd
NAME OF THE PETITIONER(S)	Fourth Dimention Solutions Limited
NAME OF THE RESPONDENT(S)	Link Well Telesystems Pvt Ltd
UNDER SECTION	9 of IBC

ORDER

Company Petition IB/316/2022

Present: Ld. Counsel Mr. Amir Bavani for the Petitioner.

Ld. Counsel Mr. L. Venkateswar Rao for the Respondent.

Arguments heard.

Both parties are at liberty to file written submissions not more than 3 pages within 7 days. For filing of written submissions, **matter is adjourned to 20.06.2024.**

IA (IBC)/1405/2023

Present: Ld. Counsel Mr. L. Venkateswar Rao for the Applicant.

Ld. Counsel Mr. Amir Bavani for the Respondent.

Arguments heard.

Both parties are at liberty to file written submissions not more than 3 pages within 7 days. For filing of written submissions, **matter is adjourned to 20.06.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)